## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-301 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Sumit Sinha, Advocate

For the Respondent (s): Mr. Anuj Kapoor, Advocate

## **ORDER**

Written submissions have been filed by the contemnors. List this contempt for arguments and disposal on 21st November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)